

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-202

C.A No. 1596/CIII/ND/2020

in

IB-138(ND)/2020

IN THE MATTER OF:

M/s Narmada Cereals Pvt Ltd.

Vs.

Oriental Bank of Commerce.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. Kajal Bhatia, Advocate

For the Respondent/CD : Mr. Ankit Raj, Mr. Piyush Beriwal, Advocates

For the Intervener :

ORDER

IA No. 1596 of 2020

The Registry is directed to issue notice to the Oriental Bank of Commerce. The Applicant is directed to send private notice to the Bank and file proof along with affidavit. Besides this an E-mail will also be sent to the concerned Bank, informing the next date of hearing.

List on 20.03.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)